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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | | |
|----------------------------------|-------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.40/7/HDB//2017 | |
| NAME OF THE COMPANY | Sri Gangadhara Steels Limited | |
| NAME OF THE PETITIONER(S) | PEC Limited | |
| NAME OF THE RESPONDENT(S) | Sri Gangadhara Steels Limited | |
| UNDER SECTION | 7 of IBC | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|---------------|------------------------|-----------|
| V. H. Sapit | 1//// // // - | 9908011277 | |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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| D. Sigh preets counsel for IRP boi Vikeaukerne | Advoide | 7331108705 | 100 |
| counsel for IRP bri Viklankerne | | | |
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Heard Shri V.K. Sajith, Learned Counsel for the Petitioner, Ms. Siri Preeti Duggirala. Learned Counsel for the Corporate Debtor.

Post the case on 18.01.2018.

Member (T)

Member (J)

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